

DIVISION BENCH

ITEM NO.103

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) NO.15/ALD/2024

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	DEEPIKA CHAUBEY & ORS. V/S NHA INFRABUILD PRIVATE LIMITED
UNDER SECTION	7 OF IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Sunder Khatri with *: For the Financial Creditor*
Ms. Sushmita Mukherjee, Adv.
Sh. Ruchir Batra, Adv. *: For the Corporate Debtor*

ORDER

Ld. Counsels representing the parties are present.

- 1.** Ld. Counsel, Sh. Ruchir Batra appears for the Corporate Debtor and states that the reply in this case has been filed in the Registry of this Tribunal, which is stated to be under scrutiny, however the advance copy of the same has already been supplied to the Ld. Counsel representing the Financial Creditor.
- 2.** Ld. Counsel representing the Corporate Debtor undertakes to take up the matter with the Registry, so that the reply be taken on record.
- 3.** Ld. Counsel representing the Financial Creditor states that there is no necessity to file the rejoinder to the reply filed by the Corporate Debtor.
- 4.** In view of the above situation, the matter is adjourned for hearing on 13th May, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

15th April, 2024

*Kavya Prakash Srivastava
(Stenographer)*